

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH -COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 155/9/HDB/2021
NAME OF THE COMPANY	G S Oils Ltd
NAME OF THE PETITIONER(S)	Jai Corp Ltd
NAME OF THE RESPONDENT(S)	G S Oils Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

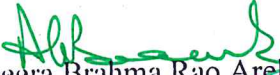
Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for Operational Creditor appeared. Issue notice to Corporate Debtor. Operational Creditor to serve notice by speed post and email and file Affidavit.

Matter to appear on 26.08.2021.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)

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